

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 3176 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 4th September, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJCH.I-5/2019-2020/2448 Dated 31.08.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 31.08.2020, has been granted.

Yours faithfully,

sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/3177/A, dated 4.9.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

04/9/2020

JT. REGISTRAR (VIGILANCE)

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